



NOTIFICATION No. 136 / 2019

Thiru. S.Karthikeyan, District Judge of Tamil Nadu State Judicial Service, formerly functioned as I Additional District Judge, Madurai, now under compulsory wait, who has been deputed to Puducherry Judicial Service to function as District Judge, Karaikal, in G.O.(D) No.287, Public (Special-A) Department, Government of Tamil Nadu, dated 02.07.2019 and appointed as such on deputation basis, in G.O.Ms.No.18/2019-LD, Law Department, Government of Puducherry, dated 24.06.2019 is posted on deputation as District Judge, Karaikal, in the existing vacancy.

Thiru. V.Pandiaraj, District Judge of Tamil Nadu State Judicial Service, functioning as Chairman, Permanent Lok Adalat, Thanjavur, who has been deputed to Puducherry Judicial Service to function as Presiding Officer, Industrial Tribunal-cum-Labour Court, Pondicherry; in G.O.(D) No.287, Public (Special-A) Department, Government of Tamil Nadu, dated 02.07.2019 and appointed as such on deputation basis, in G.O.Ms.No.19/2019-LD, Law Department, Government of Puducherry, dated 24.06.2019 is transferred and posted on deputation as Presiding Officer, Industrial Tribunal-cum-Labour Court, Pondicherry, in the existing vacancy.

Thiru. P.Sureshkumar, District Judge of Tamil Nadu State Judicial Service, functioning as Chairman, Permanent Lok Adalat, Tiruchirappalli, who has been deputed to Puducherry Judicial Service to function as III Additional District Judge, Pondicherry, in G.O.(D) No.287, Public (Special-A) Department, Government of Tamil Nadu, dated 02.07.2019 and appointed as such on deputation basis, in G.O.Ms.No.20/2019-LD, Law Department, Government of Puducherry, dated 24.06.2019 is transferred and posted on deputation as III Additional District Judge, Pondicherry, in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 03.07.2019.**

**Sd./-C.Kumarappan
REGISTRAR GENERAL**